

Pressure to open newer and more effective subjects at plus two stage in Kendriya Vidyalayas

455. SHRI TALARI MANOHAR;
SHRIMATI BIJOYA CHAKRA-
VARTY;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that All India Kendriya Vidyalaya Teachers Association has been pressing for opening of newer and more elective subjects at plus two stage in Kendriya Vidyalayas;

(b) if so, what are the details thereof; and

(c) what is the stand of the Sangathan thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN): (a) to (c) The All India Kendriya Vidyalaya Teachers' Association (AIKVTa) has requested for introduction of new elective subjects such as Physical Education, Music, Drawing and Civics at plus two stage. Kendriya Vidyalayas cater to the educational needs of the children of transferable Central Government Employees, including Defence Personnel. Hence, it is necessary to have uniformity in the courses throughout the country. Offering more elective subject at plus 2 level uniformly in all Kendriya Vidyalayas would substantially increase the requirement of funds for additional teachers and class rooms, etc. Keeping in view the resource constraints, the number of new elective subjects has had to be kept restricted.

Encroachment of land by Western coalfields Ltd.

456. SHRI NARESH C. PUGLIA:
Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that the Western Coalfields Ltd. Ghugus

subarea has encroached 93.21 acres of forest land of Chandrapur District of Maharashtra;

(b) whether the W.C.L. has sought forest and environmental clearance; if not, the reasons therefor;

(c) whether Government have made any enquiry in this regard; if so, what are the results thereof; and

(d) what action Government propose to take against those involved for violation of the Forest Conservation Act?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) to (d) It has been brought to the notice of Government that Western Coalfields Ltd., has utilised certain land for rehabilitation of residents of R.I. Dafai (Colony) No. 1 of Ghugus area of Chandrapur District and for construction of stadium etc. The full details in this regard are being ascertained and will be laid on the Table of the House.

Merger of Vayudoot with Indian Airlines

457. DR. YELAMANCHILI SIVAJI:
SHRI SURESH KALMADI:
SHRI HARVENDRA SINGH
HANSPAL:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to merge Vayudoot with Indian Airlines;

(b) what are the details of losses suffered by Vayudoot since its inception;

(c) whether Indian Airlines is running in profit at present; and

(d) to what extent the merger will have a favourable impact on the functioning of the Indian Airlines?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) No, Sir.